# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. †3817

#### ANSWERED ON 12/08/2025

#### **RAJASWA ABHIYAN**

† 3817. SHRI BHAUSAHEB RAJARAM WAKCHAURE: SMT. BHARTI PARDHI: SHRI SANJAY UTTAMRAO DESHMUKH: SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the progress made in localizing the Sustainable Development Goals (SDGs) at Gram Panchayat level through thematic interventions under the Rajaswa Abhiyan in the country particularly in Madhya Pradesh and Maharashtra, district-wise;
- (b) the impact of the said thematic approaches and the role thereof at ground level in achieving the goals like "Poverty Free and Enhanced Livelihood villages or "Healthy Villages", particularly in Madhya Pradesh and Maharashtra;
- (c) the manner in which the Government is monitoring the real impact of the interventions made under the Rajaswa Abhiyan on the quality of life of people and service delivery at the Gram Panchayat level, particularly in Madhya Pradesh and Maharashtra along with the details thereof; and
- (d) the initiatives taken by the Government under the Rajaswa Abhiyan to enhance the Own Source Revenue (OSR) of Panchayats across the country along with the details thereof?

#### **ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (b) The Ministry does not have any programme or scheme titled Rajaswa Abhiyan. However, the Ministry has undertaken the process of localizing the Sustainable Development Goals (SDGs) through Panchayati Raj Institutions (PRIs) under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) by consolidating the 17 SDGs into nine thematic areas. This approach seeks to achieve the 2030 Sustainable Development Agenda at the grassroots level by enabling PRIs to align global goals with local governance priorities. The thematic framework makes SDGs easier to understand, contextually relevant, and actionable for community-level implementation.

These 9 themes are: (i) Poverty-Free and Enhanced Livelihoods in Panchayat; (ii) Healthy Panchayat; (iii) Child-Friendly Panchayat; (iv) Water-Sufficient Panchayat; (v) Clean & Green Panchayat; (vi) Panchayat with Self-Sufficient Infrastructure; (vii) Socially Secured and Socially Just Panchayat; (viii) Panchayat with Good Governance; and (ix) Women-Friendly Panchayat.

Under the Revamped RGSA, elected representatives, functionaries, and other stakeholders of PRIs are trained on various aspects of these nine themes to strengthen local rural institutions. During FY 2024-25, a total of 1,16,166 participants were trained on Theme 1 and 85,616 on Theme 2 across the country, including 817 and 189 participants respectively in Madhya Pradesh, and 1,007 and 1,216 participants respectively in Maharashtra. State-wise details are at **Annexure-I**.

Following the adoption of the thematic approach, Panchayats have been advised, from FY 2023-24 onwards, to take Sanklap on different themes for preparation of thematic Gram Panchayat Development Plans (GPDPs) aligned with these nine themes, ensuring convergence of flagship schemes and available resources to achieve the SDGs by 2030.State/UT-wise details of Gram Panchayats that have taken a 'Sankalp' on these themes for preparing Thematic GPDPs for the Plan Year 2025-26 are at **Annexure-II** 

(c) To assess and track the progress of grassroots institutions in achieving localized SDGs and the 2030 Agenda, the Ministry has developed the Panchayat Advancement Index (PAI). The PAI is based on multiple local development indicators across the nine LSDG themes. Its objective is to identify development gaps in Panchayats through their thematic scores and to facilitate evidence-based planning at the local level.

Over time, PAI outcomes will reflect incremental improvements in Panchayat performance towards achieving the LSDGs. PAI Version 1.0 for FY 2022-23 was released on 9 April 2025, covering thematic and overall scores of 2.16 lakh Gram Panchayats/Equivalentto Gram Panchayats across 29 States/UTs, including those of Madhya Pradesh and Maharashtra. State/UT-wise overall PAI scores are at **Annexure-III**, and thematic as well as overall scores for Gram Panchayats of Madhya Pradesh and Maharashtra are at **Annexure-III(a)**.

The baseline data from PAI Version 1.0 captures the current status of Gram Panchayats//Equivalentto Gram Panchayats across the nine thematic areas and is intended to support the preparation of evidence-based plans to improve rural quality of life and enhance service delivery at the Gram Panchayat level.

(d) To enhance the Own Source Revenue (OSR) of Panchayats and strengthen their financial self-reliance, the Ministry, in collaboration with IIM Ahmedabad, has developed a dedicated OSR training module. The module equips elected representatives and Panchayat functionaries with knowledge on revenue generation from tax and non-tax sources, local resource mobilization, behavioural strategies to improve tax compliance, revenue forecasting, project financing, and innovative funding options. It also links OSR planning with the preparation of effective Gram Panchayat Development Plans (GPDPs).

During the current initiative, 128 State Level Master Trainers (SLMTs) have been trained in two batches on the OSR module. The State/UT-wise list of trained SLMTs is at **Annexure-IV**.

To support and supplement the effort of state as well as the panchayat to enhance the OSR generation of the panchayat, the Ministry of Panchayati Raj has undertaken a significant step to digitize OSR collection of the panchayats by developing the "SAMARTH Panchayat Portal", a dedicated digital platform that facilitates the generation of Tax and Non-Tax demands, maintenance of tax register, and online tracking of revenue. This is a customizable portal as per the state's requirements.

As per the report of the expert committee on OSR of rural local bodies, 21 States/UTs have formulated the OSR rules and guidelines, while others are yet to form the rules and guidelines. Additionally, the States/UTs that have formulated OSR rules need revision/updation in their OSR rules. Accordingly, the Ministry has constituted a committee on 10<sup>th</sup> June 2025, comprising senior officials from various State Governments, to prepare a Model OSR rules / framework of panchayats, which can serve as a benchmark for the States in formulating and amending their OSR rules.

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## Annex refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 3817 to be answered on 12/08/2025

S.No	State	Theme-1 (Poverty Free and Enhanced Livelihood Panchayat)	Theme2 (Healthy Panchayat)
1	Andaman And Nicobar Islands	449	578
2	Andhra Pradesh	24764	1538
3	Arunachal Pradesh	282	145
4	Assam	2463	4345
5	Bihar	24356	10235
6	Chhattisgarh	1576	458
7	Goa	0	0
8	Gujarat	17551	4143
9	Haryana	0	0
10	Himachal Pradesh	441	348
11	Jammu and Kashmir	0	0
12	Jharkhand	0	0
13	Karnataka	0	0
14	Kerala	5216	3651
15	Ladakh	0	0
16	Madhya Pradesh	817	189
17	Maharashtra	1007	1216
18	Manipur	0	0
19	Meghalaya	4468	3531
20	Mizoram	1362	352
21	Nagaland	0	91
22	Odisha	129	11263
23	Punjab	1502	0
24	Rajasthan	801	3428
25	Sikkim	183	216
26	Tamil Nadu	21657	1056
27	Telangana	0	0
	The Dadra and Nagar Haveli		
28	and Daman and Diu	0	335
29	Tripura	6323	383
30	Uttar Pradesh	193	189
31	Uttarakhand	0	0
32	West Bengal	626	37926

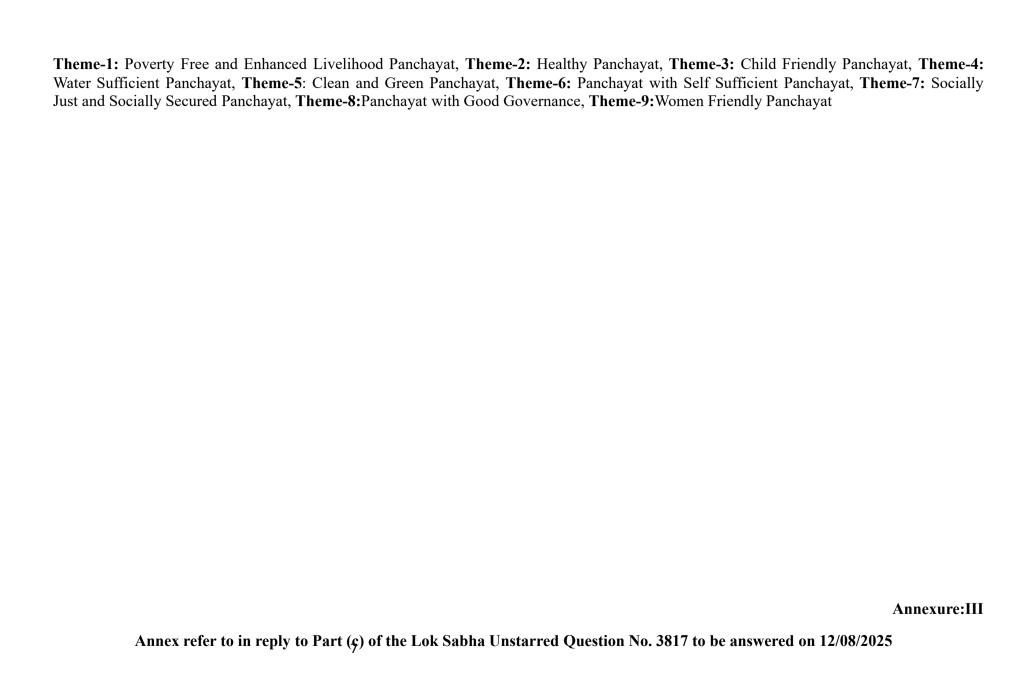
Annex refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 3817 to be answered on 12/08/2025

State/UT- Wise count of the Gram Panchayat taken Sankalp on 9 themes of LSDGs for the preparation of Thematic GPDP FY 2025-26

Seri	State Name	Total Gram	No of	Theme	Theme	Theme	Theme	Them	Theme	Theme	Theme	Theme
al		Panchayats/	GPs	1	2	3	4	e 5	6	7	8	9
No.		Equivalent to	Equivale									
		Gram	nt to GP									
		Panchayats	who took									
			'Sankalp'									
1	Jammu & Kashmir	14291	4290	2139	415	101	252	260	168	131	237	753
2	Himachal Pradesh	3615	3614	422	201	103	853	889	1103	42	210	146
3	Punjab	13241	13233	12297	42	58	14	129	1	312	2	452
4	Uttarakhand	7795	7774	2809	221	110	577	160	334	78	2347	1196
5	Haryana	6225	6223	3743	294	64	172	642	95	540	85	680
6	Rajasthan	11226	11166	3226	412	272	1667	671	953	3597	106	434
7	Uttar Pradesh	57702	57654	9136	1646	1174	2964	6856	16573	1830	16730	1956
8	Bihar	8054	8052	287	397	215	924	1921	4610	70	196	212
9	Sikkim	199	199	28	25	8	20	24	30	4	38	23
10	Arunachal Pradesh	2108	2108	992	200	25	85	539	100	11	53	160
11	Nagaland	1297	451	141	91	8	114	178	83	6	38	8
12	Manipur	3812	170	12	10	2	40	59	49	3	14	6
13	Mizoram	842	816	0	0	0	0	0	816	0	0	0
14	Tripura	1176	1175	7	12	71	211	588	296	12	11	14
15	Meghalaya	6814	0	0	0	0	0	0	0	0	0	0

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16	Assam	2662	1987	15	36	196	62	121	1511	13	48	103
17	West Bengal	3339	3339	511	694	1011	38	70	875	472	838	783
18	Jharkhand	4345	4344	434	132	151	773	501	2269	35	67	84
19	Odisha	6794	6793	390	224	739	1257	1208	2884	25	259	140
20	Chhattisgarh	11654	11622	2049	1022	846	1710	1350	903	788	1809	1181
21	Madhya Pradesh	23011	22996	4272	1099	521	2690	1571	6521	2668	1860	2188
22	Gujarat	14622	14601	11543	612	76	120	96	1116	714	74	424
23	Maharashtra	27907	27872	3935	1130	1968	5739	4882	8554	493	2657	1557
24	Andhra Pradesh	13325	13312	508	313	57	7984	3569	437	104	402	255
25	Karnataka	5953	5946	1235	1520	573	1920	1504	717	272	370	254
26	Goa	191	191	101	17	0	9	40	5	2	3	14
27	Lakshadweep	10	0	0	0	0	0	0	0	0	0	0
28	Kerala	941	941	106	98	146	73	167	92	85	183	89
29	Tamil Nadu	12525	12524	982	1122	148	5731	435	2508	1128	60	490
30	Puducherry	108	0	0	0	0	0	0	0	0	0	0
31	Andaman	264	68	5	7	4	4	9	33	1	5	5
32	Telangana	12769	12676	1172	861	506	5807	7690	919	264	801	444
33	Ladakh	193	191	30	48	5	6	33	6	0	7	60
34	The Dadra and Nagar Haveli and Daman and Diu	38	38	0	3	1	14	3	1	1	0	15



### State/UT wise Composite Score of Panchayat Advancement Index Version 1.0 FY 2022-23 (State wise number of Panchayats in each Grade)

Sl. No.	State/UT	ate/UT  Total No of GPs/ Equivalent to GP.  No of GPs/Equivalentto GPSubmitted Data*		Grade						
				<b>A</b> +	A	В	C	D		
1	Andaman & Nicobar Islands	70	70	0	0	14	55	1		
2	Andhra Pradesh	13310	13310	0	4	5372	7830	104		
3	Arunachal Pradesh	2108	2108	0	0	63	1968	77		
4	Assam	2194	2183	0	1	1084	1097	1		
5	Bihar	8053	8053	0	0	810	7148	95		
6	Chhattisgarh	11643	11643	0	0	1239	8955	1449		
7	Gujarat	14618	14618	0	346	13781	491	0		
8	Haryana	6223	6223	0	0	339	5071	813		
9	Himachal Pradesh	3468	3328	0	1	673	2647	7		
10	Jammu & Kashmir	4291	4291	0	2	1520	2746	23		
11	Jharkhand	4297	4281	0	0	375	3229	677		
12	Karnataka	5921	5907	0	0	1644	4245	18		
13	Kerala	941	941	0	8	902	31	0		
14	Ladakh	193	193	0	0	82	111	0		
15	Lakshadweep	10	10	0	0	4	6	0		
16	Madhya Pradesh	23011	23011	0	0	7912	14942	157		
17	Maharashtra	27849	27655	0	8	12242	14944	461		
18	Manipur	3222	1976	0	0	11	1741	224		
19	Mizoram	834	834	0	0	86	731	17		
20	Odisha	6794	6794	0	1	2865	3882	46		
21	Punjab	13239	10514	0	0	548	9784	182		

	Total	255699	216285	0	699	77298	132392	5896
29	Uttarakhand	7795	7795	0	0	1022	6741	32
28	Uttar Pradesh	57702	23207	0	4	6593	15373	1237
27	Tripura	1176	1176	0	42	728	406	0
26	The Dadra and Nagar Haveli and Daman and Diu	38	38	0	12	8	18	0
25	Telangana	12768	12768	0	270	10099	2390	9
24	Tamil Nadu	12525	12525	0	0	5557	6880	88
23	Sikkim	199	199	0	0	145	54	0
22	Rajasthan	11207	10634	0	0	1580	8876	178

\*Five States/UTs (Meghalaya, Nagaland, Goa, Puducherry, and West Bengal) have not submitted validated data of GP/equivalent to GP.

#### **Details of different Grades**

Category	Grade
Achiever(90-100)	A+
Front Runner(75-90)	A
Performer(60-75)	В
Aspirant(40-60)	C
Beginner(Below 40)	D

Annexure-III (a)

#### Annex refer to in reply to Part (c) of the Lok Sabha Unstarred Question No. 3817 to be answered on 12/08/2025

Perform	Performance Snapshot: for Madhya Pradesh's GPs							
Category	Grade	Count of GPs	Theme-1*	Theme-2 **				
Achiever (90-100)	A+	0	0	673				
Front Runner (75-90)	A	0	1501	15719				
Performer (60-75)	В	9001	16159	5896				
Aspirant (40-60)	C	13958	5321	714				
Beginner (Below 40)	D Total	52 23011	30 23011	9 23011				
	_	ot: for Maharashtr						
Category	Grade	Count of GPs	Theme-1*	Theme-2 **				
Achiever (90-100)	A+	0	0	687				
Front Runner (75-90)	A	7	841	16162				
Performer (60-75)	В	13455	16692	9429				
Aspirant (40-60)	С	13995	10023	1307				
Beginner (Below 40)	D	198	99	70				
	Total	27655	27655	27655				

<sup>\*</sup>Theme-1: Poverty Free and Enhanced Livelihood Panchayat

<sup>\*\*</sup> Theme-2: Healthy Panchayat

### Annex refer to in reply to Part (d) of the Lok Sabha Unstarred Question No. 3817 to be answered on 12/08/2025

### Participants trained under the Module for generation of Own Source Revenue by Gram Panchayat

Sl. No.	State/UT	Participants Attended
1	Andhra Pradesh	8
2	Arunachal Pradesh	2
3	Assam	3
4	Bihar	3
5	Chhattisgarh	6
6	The Dadra and Nagar Haveli and Daman and Diu	1
7	Goa	4
8	Manipur	2
9	Haryana	3
10	Himachal Pradesh	5
11	Jammu and Kashmir	5
12	Jharkhand	5
13	Karnataka	5
14	Telangana	7
15	Madhya Pradesh	6
16	Maharashtra	7
17	Gujarat	5
18	Meghalaya	2
19	Nagaland	2
20	Odisha	5
21	Punjab	5
22	Rajasthan	5
23	Sikkim	2
24	Tamil Nadu	5
25	Kerala	4
26	Tripura	2
27	Uttarakhand	3
28	Uttar Pradesh	6
29	West Bengal	7
30	Andaman & Nicobar Island	2
31	Ladakh	1
	Total	128